

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 271 of 2020

IN THE MATTER OF:

Subhash Agrawal

...Appellant

Versus

AU Small Finance Bank Ltd. & Anr.

...Respondents

Present:

For Appellant:- Mr. Chandra Shekhar, Advocates.

For Respondent:-None

O R D E R

19.02.2020 Heard the learned counsel for the Appellant. Notice is ordered to the Respondents returnable 'For Admission (Fresh Cases)' by **13th March, 2020**. Requisite along with process fee, if not filed, be filed within three days. If the Appellant provides the e-mail address of Respondent, Let notice be also issued through e-mail.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

SC/ NN/